

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1366/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: SREI Equipment Finance Ltd.
V/s.

Gupta Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Almira Lauado	Adv. for the Petitioners	
	Poorva garg	Adv. for Respondent I/L MULLA & MULLA & CRAIGIE BLUNT & AAROE	

ORDER

C.P. No. 1366/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
 2. They stated that Settlement Talks are going on, hence seeking time.
- Granted. Adjourned to **02.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
30.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)